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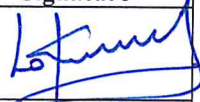
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: ¹¹HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.101/9/HDB/2018
NAME OF THE COMPANY	Rakvir Industries Ltd
NAME OF THE PETITIONER(S)	Samkit Bio Farms Samkti Bio Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Rakvir Industries Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal	PCS	CS LokeshAgarwal05@gmail.com 9700916008	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajagopalan .	Advocate	rajgopal@legalswim.in 9704772110	

ORDER

Heard Mr. Lokesh Agarwal, Learned Counsel for the Petitioner.
Mr. Rajagopalan Learned Counsel for the Respondent. The
Petitioner is directed to file Notice of date of hearing to the
respondent. Respondent shall file objections if any within one
week. List the matter on 03.04.2018.


MEMBER (Judl)